

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 223 of 2016 & IA No. 482 of 2016
APPEAL No. 260 of 2015 & IA No. 417 of 2015
&
APPEAL No. 261 of 2015 & IA No. 418 of 2015

Dated: 15th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the Matter of:

APPEAL No. 223 of 2016 & IA No. 482 of 2016

National Aluminum Company Ltd.

... Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

..Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok Gupta, Sr. Adv.
Mr. Ghanshyam

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R.1

APPEAL No. 260 of 2015 & IA No. 417 of 2015

National Aluminium Company Ltd.

...Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok Gupta, Sr. Adv.
Mr. Ghanshyam

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R.1

Ms. Mandakini Ghosh
Ms. Ritika Saigal for R.3

APPEAL No. 261 of 2015 & IA No. 418 of 2015**National Aluminium Company Ltd.****...Appellant(s)****Vs.****Odisha Electricity Regulatory Commission & Anr.****...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashok Gupta, Sr. Adv.
Mr. Ghanshyam

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R.1

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **12.01.2017.**

(I.J. Kapoor)
Technical Member
ts/pr

(Justice Ranjana P. Desai)
Chairperson